

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: 26.03.2026**

No. 274 A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate 1<sup>st</sup> Class –cum- Addl. Civil Judge (Junior Division) in the judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officers named below, the powers of Judicial Magistrate 1<sup>st</sup> Class for the district noted against their name in column no.4 of the table.

Sl. No.	Name of the Officer with designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Sri Ajit Kumar J.M.1 <sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division), Muzaffarpur (E) (Under order of transfer to Bhagalpur)	(a) Judicial Magistrate (b) Chapra (c) Saran	Saran
2.	Ms. Pratibha Kumari J.M.1 <sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division), Saran at Chapra (Under order of transfer to Bhagalpur)	(a) Judicial Magistrate (b) Sheikhpura (c) Sheikhpura	Sheikhpura
3.	Ms. Sudha Kumari <b>Execution</b> Civil Judge (Jr. Division), Bhojpur at Ara (Under order of transfer to Bhagalpur)	(a) Judicial Magistrate (b) Chapra (c) Saran	Saran
4.	Sri Alok Kumar J.M.1 <sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division), Begusarai (Under order of transfer to Bhagalpur)	(a) Judicial Magistrate (b) Chapra (c) Saran	Saran

**By order of the High Court**

**Sd/- P.K. Malik**

**Registrar General**

Memo No. .... 27977-28008 ..... / Dated, Patna the 26.03.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3',

Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judges, Muzaffarpur, Saran at Chapra, Bhojpur at Ara, Begusarai, Sheikhpura, Bhagalpur for information **{and communication to the officers concerned.**

**The officers concerned are directed to make over charge of their respective offices in such a way so as they join their new assignment at the earliest.**

**The earlier Court's Notification No. 169A dated 20.02.2026 in this regard, stands modified to the extent above.}**

**{-} For P.D.Js. concerned only.**

  
**Registrar General**